

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 21st February, 2025:**

I

At 10.30 a.m. the Larger Bench comprising of the **Hon'ble Shri Justice M. S. Karnik**, the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter, as per the board notified separately.

II

At 11.00 a.m., soon after the Larger Bench work is over, the Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik**, and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matters as per the board notified separately.

III

Soon after the Larger Bench work is over, **Hon'ble Shri Justice Valmiki Menezes** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

IV

Soon after the Regular Division Bench work is over, the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

At 02.30 p.m., the **Hon'ble Shri Justice M. S. Karnik** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 20.02.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)